



**NATIONAL COMPANY LAW TRIBUNAL
CUTTACK BENCH
COURT No. 1
VC AND PHYSICAL (HYBRID) MODE**

**ITEM No. 101
IA (IB) No. 3/CB/2026
IA (IB) No. 4/CB/2026
CP (IB) No. 5/CB/2023**

CORAM:

- 1. SH. DEEP CHANDRA JOSHI,
HON'BLE MEMBER (JUDICIAL)**
- 2. SH. BANWARI LAL MEENA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 12th January, 2026

Proceedings under Section 9 IBC

IN THE MATTER OF:

**CHANDAN LAL SAHUApplicant
-VS-
ECOMAISTER BEADS INDIA PVT. LTD.Respondent**

PRESENT:

For the Applicants : Mr. S. Sourav Adv.
For the Respondent :

ORDER

IA (IB) No. 3/CB/2026

Ld. Counsel Mr. S. Sourav appeared for the Applicant.

This is an application filed under Rule 11 of NCLT Rules, 2016 for urgent listing of IA (IB) No. 4/CB/2026. Since New IA (IB) No. 4/CB/2026 is taken for consideration today. This application stand **Disposed of**.

IA (IB) No. 4/CB/2026

This is an application filed under Rule 11 of NCLT Rules, 2016 for replacement of Liquidator in the present matter. Mr. Sunil Kumar Agarwal Insolvency Professional (IP Registration No: IP-13735) was appointed as the Liquidator of Ecomaister [India] Private Limited vide order dated 17th October, 2025 passed by this Tribunal. It is stated by Mr. Sunil Kumar Agarwal while making

12th January, 2026
Pankaj Sharma
P.S.

Sd

Sd



communication to the CoC that his **Authorization for Assignment (AFA) issued by the Insolvency & Bankruptcy Board of India (IBBI) is presently not valid** which has expired on 30.06.2025 and in absence of valid AFA he is not eligible to continue to discharge duties as a liquidator under Regulation 7A of IBBI (Insolvency Professionals) Regulations, 2016.

Mr. S. Sourav Ld. Counsel has shown the communication made by Mr. Sunil Kumar Agarwal showing his inability as a Liquidator due to reason that AFA has been expired prior to his appointment by this Adjudicating Authority.

Mr. Sunil Kumar Agarwal is replaced with Mr. Deepak Kumar Jain Insolvency Professional (IBBI/IPA-001/2020-2021/13507). Written consent letter on 24.11.2025 is on record.

Mr. Sunil Kumar Agarwal is directed to hand over entire record to Mr. Deepak Kumar Jain, CoC is directed to make payment of his dues as RP in the present matter within two weeks.

Sd

~~Banwari Lal Meena~~
Member (Technical)

Sd

~~Deep Chandra Joshi~~
Member (Judicial)